

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 107 of 2014

Dated : 12th December, 2014

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Powergrid Corporation of India Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Ms. Suparna Srivastava
Counsel for the Respondent (s) : Mr. Rajiv Srivastava for UPPCL
Mr. Pradeep Mishra
Mr. Manoj Kumar Sharma
Mr. R.B. Sharma for R-13

ORDER

It has been pointed out in this Appeal that learned counsel for the Appellant had finished her arguments before Court No.-II comprising of Hon'ble Technical Member, Shri RakeshNath and Hon'ble Judicial Member, Justice Surendra Kumar. It will be appropriate to list this case before the same bench and Registry is directed to do the same.

Post the matter for hearing on **06.01.2015** for arguments on the Respondent side and reply submissions.

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/pr